

1994-95 (April, 1994 Feb., 1995) (Provisional) is indicated below:

Year	Production (tonnes)
1991-92	5,13,961
1992-93	4,84,913
1993-94	4,64,718
1994-95 (upto Feb. 95) (Provisional)	4,33,766

(c) The Government have exempted Aluminium industry from the provisions of compulsory licencing to encourage private sector to set up units for production of the metal. Besides this, with a view to make production of aluminium more attractive, Government have reduced excise duty on the metal and extended MODVAT benefits to the Aluminium Industry from time to time. Aluminium Industry has also been listed as one of the industries where automatic approval of foreign equity upto 51% is available to encourage foreign investment in this sector.

Allotment of Flats under Ambedkar Awas Yojana

969. DR. LAL BAHADUR RAWAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of applicants allotted LIG/MIG/Janta Flats under Ambedkar Awas Yojana;

(b) the cost of flats being charged under the said scheme category-wise;

(c) the number of applicants to whom letters have been issued in regard to allotment of MIG/LIG/Janta flats and the number of those out of them who have accepted the offer made therein and the category-wise number of persons who have not accepted the flats and have asked for the refund of their registration money;

(d) whether the persons registered under the said scheme have refused to accept the flats as DDA is charging much more cost of these flats; and

(e) if so, the steps being taken by the Government to reduce the costs of flats?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON): (a) DDA has reported that the category-wise allotment made to the Ambedkar Awas Yojana registrants upto 28th February, 1995 is as follows:—

MIG	301
LIG	1857
Janta	2988

(b) The cost of the flats under different categories varies from time to time. However, the present cost of each type of flat ranges as follows:—

Janta	—	Rs. 1.55 lacs (Approx.)
LIG	—	Rs. 3 lacs to 3.50 lacs
MIG	—	Rs. 5.50 lacs to 6 lacs

(c) Out of 301 allotments made to MIG, 1857 to LIG and 2988 to Janta registrants of Ambedkar Awas Yojana,

demand letters are yet to be allotted in 192 MIG and 378 Janta cases. In 109 cases of MIG and 1144 cases of Janta, demand letters have been issued recently and the due date for demand is yet to expire. In all other cases where the allotment was made earlier and the due dates for payment stand expired, the acceptance rate is around 10%. The remaining registrants have surrendered the allotments and their requests for refund are at various stages.

(d) It cannot be said that surrender of flats has been on account of DDA charging much more cost of the flat because the cost of the flats is worked out on the concept of 'No profit No Loss'.

(e) DDA has taken following steps to contain the cost of the flats:—

1. The interest on capital which was being charged for 20 months has been reduced to 15 months for flats upto double storeyed and to 18 months for flats beyond double storey.
2. One-time discount has been introduced for flats in far-flung/outlying areas (like Narela and Rohini Phase III) at the rate of Rs. 100/- per sqm. of the plinth area of the flats.
3. It has been decided to allocate flats at 50 percent stage of construction, on account of which the land rate will stand frozen and the allottee will be able to arrange payment over a period spread over roughly two years. The allottee will be required to pay interest for 12 months only.
4. Optimisation of specifications.
5. Optimisation of density/FAR use.
6. Better materials and strict inventory management.
7. Interest rate being charged @ 17% per annum has been reduced to 14.75% per annum on capital invested during construction of the flats w.e.f. 1.11.1994 at par with National Housing Bank lending rate.
8. In respect of flats, EWS charges which were being levied @ 5.5% have been dispensed with and to provide relief to upper storey flats, floor equalisation charges have been introduced i.e. 4.5% for Ground Floor flats is to be added by giving discount of 1%, 1.5% and 2% for 1st, 2nd and 3rd floor respectively.

[English]

F-16 Fighter Jets to Pakistan

970. SHRI RAJENDRA KUMAR SHARMA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Pakistan has succeeded in resolving F-16 deadlock with US;

(b) if so, whether the Government have lodged any protest with the US in this regard; and

(c) if so, the reaction of the US thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE): (a) No, Sir.

(b) Does not arise.

(c) Does not arise.

Sindri and Namrup Units

971. SHRI ANANTRAO DESHMUKH: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Government have made any study to find out the causes leading to the closure of Sindri Unit of Fertiliser Corporation of India (FCI) and Namrup III Unit of Hindustan Fertiliser Corporation (HFC); and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) and (b) The Sindri Unit of Fertilizer Corporation of India Ltd. and Namrup III Unit of Hindustan Fertilizer Corporation have not been closed down. Therefore, the question of any study by the Government on causes leading to the closure of these units does not arise.

Gypsum Mine in J&K

972. SHRI C.K. KUPPUSWAMY: Will the Minister of MINES be pleased to state:

(a) whether the country's first private sector gypsum mine is proposed to be set up in Jammu and Kashmir;

(b) if so, the investment involved and the assistance provided by the Centre for this mine; and

(c) the places where the opencast mines are proposed to be located?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAVA): (a) As per the

information available with Indian Bureau of Mines, a letter of intent has been issued to M/s. Kashmir Gypsum Limited (A Private Limited Company) for grant of gypsum mining lease by the State Government of Jammu and Kashmir on 25.10.1994.

(b) Information is being collected and will be laid on the Table of the House.

(c) The Gypsum deposit proposed for the mining lease covers a part of the area of Village Sumad (Parlanka), Tehsil Ramban, District Doda, Jammu and Kashmir State.

Telephone to Panchayats in Gujarat

973. SHRI HARISINH CHAVDA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of Village Panchayats in Gujarat with and without telephone facility, district-wise, separately.

(b) whether the Government have evolved any concrete proposal to provide this facility to all the Panchayats; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) As on 28-02-1995, the numbers of Village Panchayats in Gujarat with and without telephone facility are 11,197 and 2,313 respectively. District-wise details are given in the statement.

(b) and (c) Yes, Sir. Government have adopted a policy of providing public telephone facility to all the villages including the Panchayat Villages progressively by the year 1997, subject to availability of resources. Efforts have been made to procure the reliable Radio Systems indigenously for installing such public telephones and necessary resources are being allocated.

STATEMENT

District-wise Details of Village Panchayats Public Telephones as on 23-02-1995

Annexure

Sl. No.	Name of District	Total Number of Village Panchayats (VPs)	No. of VPs with telephone facility as on 28.2.95	No. of VPs without telephone facility as on 28.2.95
1.	Ahmedabad, Gandhinagar	710	654	56
2.	Amreli	556	418	138
3.	Banaskantha (Palanpur)	825	662	163
4.	Bharuch	712	667	45
5.	Bhavnagar	853	630	223
6.	Jamnagar	657	549	108
7.	Junagadh	921	676	245
8.	Kheda (Nadiad)	899	899	Nil
9.	Kutch (Bhuj)	604	478	126
10.	Mehsana	1045	946	99
11.	Panchmahal (Godhra)	1052	759	293
12.	Rajkot	840	708	132
13.	Sabarkantha (Himatnagar)	673	666	7
14.	Surendranagar	620	601	19
15.	Surat	857	588	269
16.	Vadodra	906	685	221